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Title : Papers laid on the Table of the House by Ministers/members.

...(Interruptions)

MADAM SPEAKER: Now we shall take up Papers Laid on the Table.

*At this stage Shri C.R. Patil, Shri Tufani Saroj, Shri K. Sugumar and some other hon. Members came and stood on the floor near the Table.*

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): I beg to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the Pratichi (India) Trust, Delhi, for the year 2009-2010, alongwith Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government of the working of the Pratichi (India) Trust, Delhi, for the year 2009-2010.

(Placed in Library, See No. LT –3756/15/10)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): On behalf of Shri Vilasrao Deshmukh, I beg to lay on the Table a copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India-Union Government (Commercial) (No. 2 of 2010-11)-Financial Reporting by Central Public Sector Undertakings for the year 2009-2010 under Article 151(1) of the Constitution.

(Placed in Library, See No. LT –3757/15/10)

...(Interruptions)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): On behalf of Shri Ghulam Nabi Azad, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Mental Health and Neuro Sciences, Bangalore, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Mental Health and Neuro Sciences, Bangalore, for the year 2009-2010.

(Placed in Library, See No. LT –3758/15/10)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences, Shillong, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences, Shillong, for the year 2009-2010.

(Placed in Library, See No. LT –3759/15/10)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): On behalf of Dr. Farooq Abdullah, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (1) Review by the Government of the working of the Indian Renewable Energy Development Agency Limited, New Delhi, for the year 2009-2010.
  
- (2) Annual Report of the Indian Renewable Energy Development Agency Limited, New Delhi, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT –3760/15/10)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED): On behalf of Kumari Selja, I beg to lay on the Table:-

- (1)
  - (i) A copy of the Annual Report (Hindi and English versions) of the Central Government Employees Welfare Housing Organisation, New Delhi, for the year 2009-2010, alongwith Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Government Employees Welfare Housing Organisation, New Delhi, for the year 2009-2010.

(Placed in Library, See No. LT –3761/15/10)

- (2)
  - (i) A copy of the Annual Report (Hindi and English versions) of the Building Materials and Technology Promotion Council, New Delhi, for the year 2009-2010, alongwith Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Building Materials and Technology Promotion Council, New Delhi, for the year 2009-2010.

(Placed in Library, See No. LT –3762/15/10)

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): I beg to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the Central Social Welfare Board, New Delhi, for the year 2009-2010, alongwith Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Social Welfare Board, New Delhi, for the year 2009-2010.

(Placed in Library, See No. LT –3763/15/10)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): On behalf of Shri S.S. Palanimanickam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Insurance Regulatory and Development Authority, Hyderabad, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Insurance Regulatory and Development Authority, Hyderabad, for the year 2009-2010.

(Placed in Library, See No. LT –3764/15/10)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Public Finance and Policy, New Delhi, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Public Finance and Policy, New Delhi, for the year 2009-2010.

(Placed in Library, See No. LT –3765/15/10)

(3) A copy each of the following papers (Hindi and English versions) under Article 151(1) of the Constitution:-

- (i) Report of the Comptroller and Auditor General of India-Union Government (Direct Taxes) (No. 18 of 2010-11) – Taxation of payments to non residents for the year ended March, 2010.

(Placed in Library, See No. LT –3766/15/10)

- (ii) Report of the Comptroller and Auditor General of India-Union Government (Civil) (No. 20 of 2010-11) Autonomous Bodies - Performance Audit for the year ended March, 2009.

(Placed in Library, See No. LT –3767/15/10)

...(Interruptions)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): On behalf of Prof. K.V. Thomas, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under Section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the Karnataka Cashew Development Corporation Limited, Mangalore, for the year 2009-2010.
- (ii) Annual Report of the Karnataka Cashew Development Corporation Limited, Mangalore, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT –3768/15/10)

- (i) A copy of the Annual Report (Hindi and English versions) of the National Horticulture Board, Gurgaon, for the year 2009-

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- 2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Horticulture Board, Gurgaon, for the year 2009-2010.

(Placed in Library, See No. LT –3769/15/10)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Coconut Development Board, Kochi, for the year 2009-2010.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Coconut Development Board, Kochi, for the year 2009-2010, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Coconut Development Board, Kochi, for the year 2009-2010.
- (iv) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Coconut Development Board, Kochi, for the year 2009-2010.

(Placed in Library, See No. LT –3770/15/10)

(4) A copy each of the following Notifications (Hindi and English versions) under Section 52 of the Warehousing (Development and Regulation) Act, 2007:-

- (i) The Warehousing (Development and Regulatory Authority) Annual Statement of Accounts and Records Rules, 2010 published in Notification No. G.S.R. 888(E) in Gazette of India dated 8<sup>th</sup> November, 2010 together with an Objects and Reasons and explanatory note thereon.
- (ii) The Warehousing (Development and Regulatory) Authority – Financial and Managerial Powers Rules, 2010 published in Notification No. G.S.R. 889(E) in Gazette of India dated 8<sup>th</sup> November, 2010 together with an Objects and Reasons and explanatory note thereon.
- (iii) The Warehousing (Development and Regulatory) Registration of Accreditation Agencies Rules, 2010 published in Notification No. G.S.R. 890(E) in Gazette of India dated 8<sup>th</sup> November, 2010 together with an Objects and Reasons and explanatory note thereon.
- (iv) The Warehousing (Development and Regulatory) Appellate Authority Procedure Rules, 2010 published in Notification No. G.S.R. 891(E) in Gazette of India dated 8<sup>th</sup> November, 2010 together with an Objects and Reasons and explanatory note thereon.
- (v) The Warehousing (Development and Regulatory) Registration of Warehouses Rules, 2010 published in Notification No. G.S.R. 892(E) in Gazette of India dated 8<sup>th</sup> November, 2010 together with an Objects and Reasons and explanatory note thereon.
- (vi) The Salaries, Allowances and other Terms and Conditions of Service of Chairperson and Members of Warehousing (Development and Regulatory) Authority Rules, 2010 published in Notification No. G.S.R. 893(E) in Gazette of India dated 8<sup>th</sup> November, 2010 together with an Objects and Reasons and explanatory note thereon.
- (vii) The Warehousing (Development and Regulatory) Authority Annual Report and Returns Rules, 2010 published in Notification No. G.S.R. 894(E) in Gazette of India dated 8<sup>th</sup> November, 2010 together with an Objects and Reasons and explanatory note thereon.
- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (4) above.

(Placed in Library, See No. LT –3771/15/10)

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the National Agricultural Cooperative Marketing Federation of India Limited, New Delhi, for the year 2009-2010, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Agricultural Cooperative Marketing Federation of India Limited, New Delhi, for the year 2009-2010.

(Placed in Library, See No. LT –3772/15/10)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the National Oilseeds and Vegetable Oils Development Board, Gurgaon, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Oilseeds and Vegetable Oils Development Board, Gurgaon, for the year 2009-2010.

(Placed in Library, See No. LT –3773/15/10)

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the National Co-operative Consumers' Federation of India Limited, New Delhi, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Co-operative Consumers' Federation of India Limited, New Delhi, for the year 2009-2010.

(Placed in Library, See No. LT –3774/15/10)

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Central Warehousing Corporation, New Delhi, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Warehousing Corporation, New Delhi, for the year 2009-2010.

(Placed in Library, See No. LT –3775/15/10)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): I beg to lay on the Table:-

(1) A copy of the each of the following notifications (Hindi and English versions) under Section 179 of the Electricity Act, 2003:-

- (i) The Central Electricity Regulatory Commission (Terms and Conditions for recognition and issuance of Renewable Energy Certificate for Renewable Energy Generation) (First Amendment) Regulations, 2010, published in Notification No. L-1/12/2010-CERC in Gazette of India dated 1<sup>st</sup> October, 2010.

(Placed in Library, See No. LT –3776/15/10)

- (ii) The Central Electricity Regulatory Commission (Regulation of Power Supply) Regulations, 2010, published in Notification No. L-1/42/2010-CERC in Gazette of India dated 30<sup>th</sup> September, 2010.

(Placed in Library, See No. LT –3777/15/10)

- (iii) The Central Electricity Authority (Technical Standards for Construction of Electrical Plants and Electric Lines) Regulations, 2010, published in Notification No. CEA/TETD/MP/R/01/2010 in Gazette of India dated 20<sup>th</sup> August, 2010.

(Placed in Library, See No. LT –3778/15/10)

(2) A copy of the each of the following notifications (Hindi and English versions) under Section 182 of the Electricity Act, 2003:-

- (i) The "Joint Electricity Regulatory Commission (State Grid Code) Regulations, 2010, published in Notification No. JERC-12/2010 in Gazette of India dated 7<sup>th</sup> August, 2010.

- (ii) The Joint Electricity Regulatory Commission for the State of Goa and Union Territories (Electricity Trading) Regulations, 2010, published in Notification No. JERC-13/2010 in Gazette of India dated 31<sup>st</sup> August, 2010.

- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (i) of (2) above.

(Placed in Library, See No. LT –3779/15/10)

(4) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the National Hydro Power Corporation Limited, Faridabad, for the year 2009-2010.
- (ii) Annual Report of the National Hydro Power Corporation Limited, Faridabad, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT –3780/15/10)

- (b) (i) Review by the Government of the working of the Satluj Jal Vidyut Nigam Limited, Shimla, for the year 2009-2010.
- (ii) Annual Report of the Satluj Jal Vidyut Nigam Limited, Shimla, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT –3781/15/10)

- (c) (i) Review by the Government of the working of the Rural Electrification Corporation Limited, New Delhi, for the year 2009-2010.
- (ii) Annual Report of the Rural Electrification Corporation Limited, New Delhi, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT –3782/15/10)

- (d) (i) Review by the Government of the working of the Narmada Hydroelectric Development Corporation Limited, Bhopal, for the year 2009-2010.
- (ii) Annual Report of the Narmada Hydroelectric Development Corporation Limited, Bhopal, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT –3783/15/10)

- (e) (i) Review by the Government of the working of the North

Eastern Electric Power Corporation Limited, Shillong, for the year 2009-2010.

- (ii) Annual Report of the North Eastern Electric Power Corporation Limited, Shillong, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT –3784/15/10)

- (f) (i) Review by the Government of the working of the National Thermal Power Corporation Limited, New Delhi, for the year 2009-2010.
- (ii) Annual Report of the National Thermal Power Corporation Limited, New Delhi, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT –3785/15/10)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Central Electricity Regulatory Commission, New Delhi, for the year 2009-2010.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Electricity Regulatory Commission, New Delhi, for the year 2009-2010, together with Audit Report thereon.

(Placed in Library, See No. LT –3786/15/10)

(6) A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India-Union Government (Commercial) (No. 22 of 2010-11) - Performance Audit – NTPC Limited Capacity Addition Programme Project Management, under Article 151(1) of the Constitution.

(Placed in Library, See No. LT –3787/15/10)

- (7) A copy of the Annual Report (Hindi and English versions) of the Joint Electricity Regulatory Commission (for State of Goa and Union Territories), Gurgaon, for the year 2008-2009.

(Placed in Library, See No. LT –3788/15/10)

(8) A copy of the Bhakra Beas Management Board (Amendment) Rules, 2010 (Hindi and English versions) published in Notification No. G.S.R. 178 in Gazette of India dated 9<sup>th</sup> October, 2010, under sub-section (3) of Section 97 of the Punjab Reorganization Act, 1966.

(Placed in Library, See No. LT –3789/15/10)

...(Interruptions)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL):  
On behalf of Shri Dinesh Trivedi, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the New Delhi Tuberculosis Centre, New Delhi, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the New Delhi Tuberculosis Centre, New Delhi, for the year 2009-2010.

(Placed in Library, See No. LT –3790/15/10)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Arogya Nidhi, New Delhi, for the year 2009-

2010, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rashtriya Arogya Nidhi, New Delhi, for the year 2009-2010.

(Placed in Library, See No. LT –3791/15/10)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Mahatma Gandhi Institute of Medical Sciences and Kasturba Hospital, Sevagram, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mahatma Gandhi Institute of Medical Sciences and Kasturba Hospital, Sevagram, for the year 2009-2010.

(Placed in Library, See No. LT –3792/15/10)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the All India Institute of Speech and Hearing, Mysore, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Institute of Speech and Hearing, Mysore, for the year 2009-2010.

(Placed in Library, See No. LT –3793/15/10)

(5) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the HLL Lifecare Limited (formerly Hindustan Latex Limited), Thiruvananthapuram, for the year 2009-2010.
- (ii) Annual Report of the HLL Lifecare Limited (formerly Hindustan Latex Limited), Thiruvananthapuram, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT –3794/15/10)

- (6) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Indian Red Cross Society for the years 2004-2005 to 2009-2010, Postgraduate Institute of Medical Education & Research, Regional Institute of Medical Sciences for the years 2008-2009 and 2009-2010 and 31 other institutions, mentioned therein, for the year 2009-2010, within the stipulated period of nine months after the close of the respective accounting years.

(Placed in Library, See No. LT –3795/15/10)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED): I beg to lay on the Table:-

- (1) A copy each of the Annual Reports for the year 2009-2010 (Hindi and English versions) alongwith Audited Accounts in respect of the following institutes:-
- (i) Dr. Ambedkar Institute of Hotel Management, Catering and Nutrition, Chandigarh.



- (ii) Institute of Hotel Management, Catering Technology and Applied Nutrition, Kolkata.
- (iii) National Council for Hotel Management, Catering and Nutrition, Shimla.
- (iv) Institute of Hotel Management, Catering Technology and Applied Nutrition, Mumbai.
- (v) Institute of Hotel Management, Catering Technology and Applied Nutrition, Bhubaneswar.
- (vi) Institute of Hotel Management, Catering Technology and Applied Nutrition, Jaipur.
- (vii) Institute of Hotel Management, Catering Technology and Applied Nutrition, Ahmedabad.
- (viii) Institute of Hotel Management, Catering Technology and Applied Nutrition, Goa.
- (ix) Institute of Hotel Management, Catering Technology and Applied Nutrition, Hyderabad.
- (x) Institute of Hotel Management, Catering and Nutrition, Lucknow.
- (xi) Institute of Hotel Management, Catering Technology, Thiruvananthapuram.
- (xii) Institute of Hotel Management, Catering Technology and Applied Nutrition, Bhopal.
- (xiii) Institute of Hotel Management, Catering Technology and Applied Nutrition, Gwalior.
- (xiv) Institute of Hotel Management, Catering Technology and Applied Nutrition, Guwahati.
- (xv) Institute of Hotel Management, Catering Technology and Applied Nutrition, Bangalore.
- (xvi) Institute of Hotel Management Catering Technology and Applied Nutrition, Hazipur.
- (xvii) Institute of Hotel Management, Catering Technology and Applied Nutrition, Chennai.
- (xviii) Institute of Hotel Management, Catering & Nutrition (Society), Gurdaspur.

(xix) Institute of Hotel Management, Catering Technology and Applied Nutrition, Shillong.

(2) A copy of the consolidated Review (Hindi and English versions) by the Government of the working of the above Institutes for the year 2009-2010.

(Placed in Library, See No. LT –3796/15/10)

...(Interruptions)

संचार और सूचना प्रौद्योगिकी मंत्रालय में राज्य मंत्री (श्री सचिन पायलट): महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ : -

(1) (एक) समीर ( सोसायटी फॉर एप्लायड माइक्रोवेब इलेक्ट्रॉनिक्स इंजीनियरिंग एण्ड रिसर्च), मुंबई के वर्ष 2009-2010 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) समीर (सोसायटी फॉर एप्लायड माइक्रोवेब इलेक्ट्रॉनिक्स इंजीनियरिंग एण्ड रिसर्च), मुंबई के वर्ष 2009-2010 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT –3797/15/10)

(2) (एक) सेन्टर फॉर डेवलपमेंट ऑफ एडवांस्ड कंप्यूटिंग, पुणे के वर्ष 2009-2010 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) सेन्टर फॉर डेवलपमेंट ऑफ एडवांस्ड कंप्यूटिंग, पुणे के वर्ष 2009-2010 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT –3798/15/10)

(3) (एक) सेन्टर फॉर मेटेरियल्स फॉर इलेक्ट्रॉनिक्स टेक्नालॉजी (सी-मेट), पुणे के वर्ष 2009-2010 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) सेन्टर फॉर मेटेरियल्स फॉर इलेक्ट्रॉनिक्स टेक्नालॉजी (सी-मेट), पुणे के वर्ष 2009-2010 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT –3799/15/10)

(4) (एक) इलेक्ट्रॉनिक्स एण्ड कंप्यूटर सॉफ्टवेयर एक्सपोर्ट प्रमोशन काउंसिल, नई दिल्ली के वर्ष 2009- 2010 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) इलेक्ट्रॉनिक्स एण्ड कंप्यूटर सॉफ्टवेयर एक्सपोर्ट प्रमोशन काउंसिल, नई दिल्ली के वर्ष 2009- 2010 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT –3800/15/10)

(5) (एक) डीओईएसीसी सोसाइटी, नई दिल्ली के वर्ष 2009-2010 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) डीओईएसीसी सोसाइटी, नई दिल्ली के वर्ष 2009-2010 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT –3801/15/10)

(6) (एक) भारतीय दूरसंचार विनियामक प्राधिकरण, नई दिल्ली के वर्ष 2009-2010 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) भारतीय दूरसंचार विनियामक प्राधिकरण, नई दिल्ली के वर्ष 2009-2010 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT –3802/15/10)

(7) कम्पनी अधिनियम, 1956 की धारा 619क की उपधारा (1) के अंतर्गत निम्नलिखित पत्रों की एक- एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

(क) (एक) टेलीकम्युनिकेशन्स कंसल्टेन्ट्स इंडिया लिमिटेड, नई दिल्ली के वर्ष 2009-2010 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) टेलीकम्युनिकेशन्स कंसल्टेन्ट्स इंडिया लिमिटेड, नई दिल्ली का वर्ष 2009-2010 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

(Placed in Library, See No. LT –3803/15/10)

(ख) (एक) आईटीआई लिमिटेड, बंगलौर के वर्ष 2009-2010 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) आईटीआई लिमिटेड, बंगलौर का वर्ष 2009-2010 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

(Placed in Library, See No. LT –3804/15/10)

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